

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 214 OF 2015**

**Dated: 29<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

<b>West Bengal State Electricity Transmission Co. Ltd.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>West Bengal Electricity Regulatory Commission</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1

**ORDER**

The learned counsel Ms. Molshree Bhatnagar appearing for Appellant request for short adjournment so as to enable her to seek instructions from her client/Appellant to withdraw the Appeal. Accordingly, permission is granted.

List the matter in order list on **30.11.2018.**

**(S. D. Dubey)**  
**Technical Member**

*mk/bn*

**(Justice N. K. Patil)**  
**Judicial Member**